nne		

Name of Corporate Debtor : Jalandhar Amritsar Tollways Limited

Date of Commencemnt of CIRP: 17 January 2025

(Version 2: Pursuant to claims received as on 23 April 2025)

List of other Creditors (Other than Financial Creditors and Operational Creditors)

SI No.		o. Name of creditor	Details of claim received		Details of claim Admitted				Amount of	Amount of any	Amount of claim not	Amount of claim		
	No.		Date of receipt Amount clai	Amount eleimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether related	contingent claim	mutual dues that		under verification	
				Amount Claimed	admitted		security interest	Guarantee	party?		may be set off	aumitteu	under vermcation	
1	1	National Highway Authority of India	07-Feb-25	4,509,080,279	2,935,027,047	Negative Grant &	No	No	No			1,574,053,232	-	
						Interest on it				-	-			
		Total		4,509,080,279	2,935,027,047		-	-		-	-	1,574,053,232	-	

*Note- As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision.